

22

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


Co. Appeal No. 84/252/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018**

Name of the Company: Amit Tarwani
(Glorious Brands Sales Pvt. Ltd)
V/s.
Registrar of Companies

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VISHAL PALIWAL	AR	Amit Tarwani	
2.				

ORDER

Learned CA Mr. Vishal Paliwal present for Appellant. None present for Respondent.

Appellant filed affidavit regarding status of appellant in the company.

Heard arguments of learned CA for Appellant.

Order reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 12th day of February , 2018.